

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

35

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/101/2017
NAME OF THE PETITIONER : MASAFI POWER TECH PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

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B. SRIDHAR
P. Rajaprobhu

Dy. Reg

CA / (P. Rajaprobhu)

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ORDER

Counsel for the Petitioner present. Mr. B. Sridhar, Deputy Registrar of Companies in person present. Heard the arguments of the Counsel for the Petitioner and the plea of the Deputy Registrar of Company. **Reserved for orders.**

-50/-

MEMBER (TECHNICAL)
ghk

-50/-

MEMBER (JUDICIAL)